50(Est) (4)

Declaration of Assets and Liabilities

Year 0024-25

I, SHRP BHALLWAN, son/daughter/wife of Late Site Kam

aged 52 years, belonging to BIHAR VP DHAN SABHA

service and presently working as PRINCR

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Description Self Spouse Dependan Dependant-Dependan No. Name Etc. Name (1) Cash 2000 (ii) 3BIA1299000 Deposits in Banks, Financial Institutions And Non-Banking Financial Companies (111) Bonds, Debentures and Shares in companies (iv) Other financial institutions. NSS, Postal Savings, LIC Policies, etc Motor Vehicles (v) BROIFF6542 (details of make, etc.) Jewellery (give (vi) details of weight and value)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Solution

2392

(vii)

Other assets, such as values of claims / interests

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in Joint ownership indicating the extent of joint ownership will

	also	have	to	be	indicated]
--	------	------	----	----	------------

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NJC	-			Lit. Walle
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIC	Ngc		-	
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NJC				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIC				
v)	Others (such as interest in property)	_	_	-	-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBP, BVM - 6 Lakh	
	(ii) Loans from financial institutions	MD c	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Noc	
	(b) dues to departments dealing with supply of water	NIC	
	(c) dues to departments dealing with supply of electricity	NIL	

Montain

	(d) dues to departments dealing with telephones	NAC	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIC	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BB0PB3654B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	
	(iii) Sales Tax [Only in case of proprietary business]	NAC	_
	(iv) Property Tax		

C. Personal Detail GPF/CPF/PRAN No. Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre PRIVER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: SHRPBHAGGAW Designation: PRDVER Place: PAPNA Department: 73.VS, PATNA Date: 18/02/2025

(1) bull